

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**CP – 588/2014 in
TA-120/2013**

New Delhi, this the 7th day of November, 2016.

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Dr. S.K. Das,
S/o Late Lakshmi Narayan Das,
R/o Flat No. 4, DDA SFS Flats,
Sector-1, Pocket-1, Dwarka,
New Delhi. ... Petitioner

(Applicant in person)

Versus

Sh. Surjit Kumar Chaudhary,
Secretary, Department of Chemical &
Petro-Chemical and also holding the post of
Chairman of the Institute of Pesticide
Formulation Technology under the said
Department
Ministry of Chemical and Fertilizers
Government of India,
Shastri Bhawan, 'A' wing,
New Delhi-110001. ... Respondents

(By Advocate : Sh. Rajinder Nischal)

ORDER (ORAL)

Hon'ble Mr. Shekhar Agarwal, Member (A)

Learned counsel for the alleged contemnor has submitted that in compliance of this Tribunal's order, the respondents have passed order dated 03.11.2016 by which the order has been fully complied with. He has also submitted that the necessary payment shall be made to the applicant by 30.11.2016.

2. In view of the aforesaid, we are satisfied that our order has been substantially complied with. Accordingly, this CP is closed. Notices issued to the

alleged contemnors are discharged. In case payment is not made by the aforesaid date, the petitioner can seek revival of the same.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

/ns/